

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

This is the **01st** day of **MARCH, 2019**.

ORIGINAL APPLICATION NO. 845 OF 2015

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J).

1. Atma Nand Pandey, Aged about 51 years, S/o Late Banwari Lal Pandey, Posted as Examiner, QC (P), Ordnance Clothing Factory, Sahjahanpur. Ordnance Clothing Factory Easte, Sahjahanpur.
.....Applicant.

VERSUS

1. Union of India, through the Secretary, Ministry of Defence, New Delhi-110001 and Ors
.....Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri G K Tripathi

O R D E R

List revised.

2. None present for the applicant.

3. On an earlier occasion also i.e., 21.12.2018, nobody was present on behalf of the applicant.

4. It seems that the applicant has lost interest in pursuing the OA.

Accordingly, the OA is dismissed in default and for non prosecution.

(RAKESH SAGAR JAIN)
MEMBER-J

Arun..